

### Illegal Mining

3341. SHRI HARADHAN ROY : Will the Minister of LABOUR be pleased to state :

- (a) the recommendations of the Committee constituted by the Government on illegal mining in 1979;
- (b) whether any action has been taken to execute the recommendations;
- (c) if so, the details and outcome thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI M.P. VEERENDRA KUMAR) : (a) to (d) Information is being collected and will be laid on the Table of the House.

### Economic Co-Operation Agreement with Ocean Rim Countries

3342. SHRI PRAKASH VISHWANATH PARANJPE :  
SHRI ANANT GANGARAM GEETE :  
SHRI MADHUKAR SARPOTDAR :

Will the PRIME MINISTER be pleased to state :

- (a) whether the Government has entered into any trade and economic co-operation agreement with Indian Ocean Rim countries;
- (b) if so, the details thereof; and
- (c) the time by when the Government expects the trade and economic co-operation among these countries to become operational?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir. India has joined the Indian Ocean Rim Association for Regional Cooperation (IOR-ARC) consisting of fourteen countries.

(b) The objectives and purpose of IOR-ARC include :-

- (i) To promote the sustained growth and balanced development of the region and of the Member States, and to create common ground for regional economic cooperation;
- (ii) To focus on those areas of economic cooperation which provide maximum opportunities to develop shared interests and reap mutual benefits. Towards this end, to formulate and implement projects for economic cooperation relating to trade facilitation, promotion and liberalisation; promotion of foreign investment, scientific and technological exchanges, and tourism, movement of natural persons and service providers; and development of infrastructure and human resources;

- (iii) To encourage close interaction of trade and industry, academic institutions, scholars and the peoples of the Member states;
- (iv) To strengthen cooperation and dialogue among Member States in international fora on global economic issues;
- (v) To promote cooperation in development of human resources, particularly through closer linkages among training institutions, universities and other specialised institutions of the Member States.

(c) The Indian Ocean Rim Association for Regional Cooperation has been operationalized with the adoption of its charter and the Work Programme of cooperation projects at the first meeting of IOR-ARC Council of Ministers held in Mauritius in March, 1997.

### Primary Health Centres in Kerala

3343. SHRI MULLAPPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state :

- (a) the number of Primary Health Centres and Family Planning Centres functioning in Kerala as on March 30, 1997;
- (b) whether any amount has been provided to these centres by the Union Government during the last three years; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) As per the available information as on 31.12.96 there are 959 Primary Health Centres functioning in Kerala. Family Planning Services are also provided in the State through network of Rural Family Welfare Centres and Post Partum Centres. In Kerala, there are 163 Rural Family Welfare Centres and 82 Post Partum Centres.

(b) and (c) Primary Health Centres are established and maintained by the State Government under State Sector Minimum Needs Programme. Central assistance is provided to the State for Rural Family Welfare Centres and Post Partum Centres. The amount provided to these Centres in Kerala during last three years is enclosed as Statement.

#### Statement

(Rs. in Lakhs)

	1994-95	1995-96	1996-97
Rural Family Welfare Centres	394.50	495.00	495.00
Post Partum Centres	257.00	257.00	255.00